

DIVISION BENCH  
COURT - II

**O-215**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/94(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF CHANDRAMUKHI AGENCY PRIVATE LIMITED)</b>
UNDER SECTION	<b>SEC 252 (3) - BY GOVERNMENT BODY</b>

**Appearance (via video conferencing/physically)**

Mr. M. K. Barua, DROC

]

For ROC, West Bengal

**ORDER**

1. DROC personally present.
2. DROC for RoC, West Bengal submits that copy of the petition has not been furnished to the RoC, West Bengal. Let the same be furnished.
3. Report to that effect be furnished before the next date of hearing.
4. Post this matter on **13.09.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**